

the assessing officers spread all over India will require considerable time and effort which will not be commensurate with the results sought to be achieved.

[English]

Premium on Exim Scrips

7095. SHRI RABI RAY: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have assessed the prevailing market rate of premium on Exim scrips/REP licences; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). Under the Import & Export Policy, the Exim Scrips/REP Licences as well as goods imported against such licences are freely transferable. The rate of premium on such licences, if any, shall be determined by the Demand & Supply mechanism.

Amendment of Cantonment Board Act

7096. SHRI YELLAIAH NANDI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to bring forward legislation to amend the Cantonment Boards Act with a view to involve MP and MLAs in the activities of the Cantonment Boards;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) to (c). Cantonment Board are statutory bodies constituted under the Cantonments Act, 1924 to manage the affairs of the Cantonments. The local civil population have their own elected representatives on the Cantonment Board. There is no proposal under contemplation to give statutory representation to MPs or MLAs on the Cantonment Boards.

[Translation]

Divisional Offices of LIC in Rajasthan

7097. PROF. RASA SINGH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) the number of Divisional Offices of the Life Insurance Corporation of India functioning in Rajasthan and their location;

(b) the total business transacted by these divisions in Rajasthan during the last three years; and

(c) the total amount invested in the plans of Rajasthan out of the amount deposited with them, so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) As on date, four Divisional Offices of Life Insurance Corporation of India are functioning in the State of Rajasthan at Ajmer, Jaipur, Jodhpur and Bikaner.

(b) The total business transacted in Rajasthan during the last 3 years is as follows:-

Year	Business transacted in Rajasthan	
	No. of Policies	No. of Policies (Rs. in crores)
1988-89	2,61,253	745.76
1989-90	3,39,242	1072.12
1990-91	3,99,485	1348.99